

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 14.07.2017

ORDER NO. 92 of 2017

The Hon'ble President is pleased to partially modify the sitting notified vide order no. 49 of 2017 for CESTAT Mumbai to the extent indicate below :

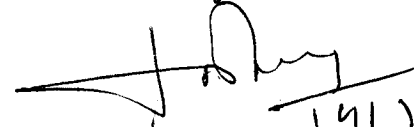
On 19.7.2017 at 10.30 a.m. Hon'ble Shri D. N. Panda, Member (J), Hon'ble Shri Raju, Member (T) and Hon'ble Shri C.J. Mathew, Member (T) will hear the following Larger Bench matters :

C/688/08-Mum, C/48-55/10-Mum & C/372-378/12-Mum-CC(I), Mumbai / Vodafone Essar Gujrat Ltd. & Ors.

On 19.7.2017 at 10.30 a.m. Hon'ble Shri Ramesh Nair, Member(J) will hear Single Member Bench matters as notified.

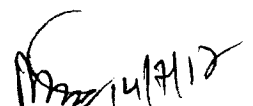
In the event of Larger Bench being adjourned or otherwise, the Original Bench will resume.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar